

(a) whether certain suggestions were received by Government for elimination of the escalation clause from contracts entered into by Government or public sector undertakings with private contractors for completion of various project works; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) No suggestion has been received for the elimination of the escalation clause as such from contracts entered into by Government or public sector undertakings with private contractors for completion of various project works.

(b) Does not arise.

Bonus to Rubber Board employees

*580. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether a scheme to grant bonus to the employees of Rubber Board is under the active consideration of Government; and

(b) if so, the time by which the final decision in this regard will be taken?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) and (b). The question of payment of bonus to the employees of the Rubber Board is under active consideration.

Committee to advise purchase of cotton in Gujarat

5403. SHRI K. S. CHAVDA: Will the Minister of FOREIGN TRADE be pleased to state whether the representative of Cotton Corporation of

India was the member of the Committee appointed by Government of Gujarat to advise regarding the purchase of cotton in Gujarat?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): Government are not aware of any such Committee having been appointed by the Government of Gujarat. The Cotton Corporation of India set up a Regional Purchase Advisory Committee for Gujarat with the Corporation's Regional Manager as Convener.

मैसर्स मेकेन्जीज लिमिटेड, बम्बई !

5404 श्री हुकुम चन्द कच्छवाह : क्या कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मेकेन्जीज लिमिटेड, 59 अपोलो स्ट्रीट, बम्बई ने अपना अन्तिम तलन-पत्र किस वर्ष तक प्रस्तुत किया है ;

(ख) क्या इस कम्पनी ने कलकत्ता में माल सप्लाई करने वालों के लाखों रुपये देने हैं ; और

(ग) यदि हां, तो सरकार यह सुनिश्चित करने के लिये क्या कार्यवाही करना चाहती है कि यह कम्पनी माल सप्लाई करने वालों का भुगतान कर दे ?

कम्पनी कार्य मंत्री (श्री रघुनाथरेड्डी)

(क) सूचना सन्नहीत की जा रही है और वह सदन के पटल पर प्रस्तुत कर दी जाएगी।

(ख) और (क) माधला कम्पनी अधिनियम के अन्तर्गत नहीं आता है।